

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 7 of 2014 &
I.A. No. 464 of 2014 in
Appeal Nos. 234, 235, 211 & 215 of 2012**

Dated : 9th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Communication Ltd. & Anr. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Malavika Prasad
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. Atul Nanda, Sr. Adv.
Mr. Aditya Dewan
Mr. Parinay Vasanduni
for MSEDCL**

ORDER

Post the matter on **15.12.2014.** Respondent may file reply, if any, in the meantime after serving copy on the other side. Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**